

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.60/00008/2018
M.A. No.60/00003/2018**

Date of decision: 08.01.2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

...

1. Lal Singh (Conductor No.16) son of Sucha Singh, age 57 years.
2. Harbans Singh (Conductor No.66) son of Ajit Singh.
3. Manjit Singh (Conductor No.682) son of Gulzar Singh.
4. Surjit Singh (Conductor No.684) son of Baldev Singh.
5. Raj Kumar (Conductor No.681) son of Hansraj.
6. Sudhir Babu (Conductor No.111) son of Raj.
7. Dhanpat Singh (Conductor No.680) son of Gurdial.
8. Paramjit Singh (Conductor No.683) son of Raj.
9. Baljinder Singh (Conductor No.298) son of Charan.

Group-C.

All are working as Conductors under respondent No.1, The Director (CTU), U.T., Chandigarh.

...APPLICANTS

VERSUS

1. The Director, Chandigarh Transport Undertaking, Union Territory of Chandigarh, Chandigarh Administration, Chandigarh, Industrial Area, Phase-I, Chandigarh.
2. The General Manager, Chandigarh Transport Undertaking, Union Territory of Chandigarh, Chandigarh Administration, Chandigarh, Industrial Area, Phase-I, Chandigarh.

...RESPONDENTS

PRESENT: Sh. H.P.S. Aulakh, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing matter for some-time, learned counsel seeks permission to withdraw the O.A. enabling the applicant to approach the authorities.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 08.01.2018.

Place: Chandigarh.

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